

Research (ICSSR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2601/18/25]

### **Report and Accounts(2023-24) of NCPGR, New Delhi and related papers**

**महिला एवं बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005: -

- (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPGR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Commission, for the year 2023-24.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2602/18/25]

### **Notifications of the Ministry of Road Transport and Highways**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS( SHRI HARSH MALHOTRA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988, along with Explanatory Memorandum and delay statement: -

- (1) N.H. AR-12011/1/95-Admn., dated the 11<sup>th</sup> March, 1996, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996.
- (2) NHAR-12011/6/95-Admn., dated the 18<sup>th</sup> April 1996, publishing the National Highways Authority of India (Joining Time) Regulations, 1996.

- (3) NHAR-12011/10/95-Admn., dated the 18<sup>th</sup> April, 1996, publishing the National Highways Authority of India (Incentives) Regulations, 1995.
- (4) NHAR/12011/12/95-Admn., dated the 20<sup>th</sup> March, 1997, publishing the National Highways Authority of India (Leave Travel Concession) Regulations, 1997.
- (5) NHAI/12011/2/95-Admn., dated the 20<sup>th</sup> March, 1997, publishing the National Highways Authority of India (Transaction of Business) Regulations, 1997.

[Placed in Library. For (1) to (5), see No. L.T. 2477/18/25]

- (6) NHAR-12011/13/95-Admn., dated the 2<sup>nd</sup> May, 1997, publishing the National Highways Authority of India (Conduct, Discipline and Appeal) Regulations, 1997.
- (7) NHAR-1201/16/95-Admn., dated the 2<sup>nd</sup> May, 1997, publishing the National Highways Authority of India (Leave) Regulations, 1997.
- (8) NHAR-12011/19/95-Admn., dated the 2<sup>nd</sup> May, 1997, publishing the National Highways Authority of India (Travelling Allowance and Daily Allowance) Regulations, 1997.
- (9) NHAR-12011/11/95-ADMN., dated the 15<sup>th</sup> September, 1997, publishing the National Highways Authority of India (Medical Attendance and treatment) Regulations, 1997.
- (10) NHAR-12011/11/95-Admn., dated the 19<sup>th</sup> March, 2004, publishing the National Highways Authority of India (Medical Attendance and Treatment) Amendment Regulation, 2004.

[Placed in Library. For (6) to (10), see No. L.T. 2478/18/25]

- (11) NHAR-12011/11/95-Admn., dated the 1<sup>st</sup> September, 2006, publishing the National Highways Authority of India (Medical Attendance and Treatment) Amendment Regulation, 2006.
- (12) NHAI F.No.11011/02/2008-Admn., dated the 3<sup>rd</sup> July, 2008, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2008.
- (13) NHAI F.No.11012/46/2005-Admn., dated the 23<sup>rd</sup> September, 2008, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Second Amendment Regulations, 2008.
- (14) NHAI/12011/12/95-Admn.(Pt.), dated the 12<sup>th</sup> December, 2008, publishing the National Highways Authority of India (Leave Travel Concession)

Amendment Regulations, 2008.

- (15) NHAI/11012/147/2009-HR.I., dated the 30<sup>th</sup> December, 2009, publishing Corrigenda to the Notification No. NHAI/11012/147/2009-HR.I., dated the 25<sup>th</sup> November, 2009.

[Placed in Library. For (11) to (15), see No. L.T. 2479/18/25]

- (16) NHAI/11011/09/2009-HR.I., dated the 14<sup>th</sup> January, 2010, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2010.
- (17) NHAI/11011/17/2012-HR.I., dated the 13<sup>th</sup> August, 2014, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2014.
- (18) NHAI/BM-11041/122/2011-Coord., dated the 19<sup>th</sup> November, 2015, publishing the National Highways Authority of India (Transaction of Business) Amendment Regulations, 2015.
- (19) No. 11012/248/2015-Admn., dated the 19<sup>th</sup> February, 2016, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.
- (20) No. 11011/19/2014-Admn., dated the 30<sup>th</sup> December, 2024, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 2024.
- (21) No. 11011/19/2014-Admn., dated the 20<sup>th</sup> January, 2025, publishing a Corrigendum to the Notification No. 11011/19/2014-Admn., dated the 30<sup>th</sup> December, 2024.

[Placed in Library. For (16) to (21), see No. L.T. 2480/18/25]

MR. DEPUTY CHAIRMAN: Message from the Lok Sabha, Secretary-General.

---

### MESSAGE FROM LOK SABHA

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on the 25<sup>th</sup> March, 2025, passed the Boilers Bill, 2025, with some amendments. The Bill was passed by the Rajya Sabha on the 4<sup>th</sup> December, 2024.

I lay a copy of the Bill, as amended, on the Table.

---